

ADM/54/2020

Office of the
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Dated 03.08.2020.

CORRIGENDUM

Incharge arrangement made vide this office proceedings in Order No. ADM/54/2020 (62) dated 30.07.2020 in respect of Sri Prasad K.B., Senior Civil Judge & JMFC, Nelamangala, Bengaluru Rural District, Bengaluru at Column No. 05 'Addl. Senior Civil Judge & JMFC, Bengaluru Rural District, Bengaluru' shall be read as **'Addl. Senior Civil Judge & JMFC, Nelamangala, Bengaluru Rural District, Bengaluru'**.



(VENKATESH NAIK T.)

Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Copy to concerned courts through e-mail:

1. Senior Civil Judge and JMFC, Nelamangala.
2. Addl. Senior Civil Judge & JMFC, Nelamangala.
- ✓ 3. Web host Computer branch